

**GOVERNMENT OF INDIA  
LAW AND JUSTICE  
LOK SABHA**

UNSTARRED QUESTION NO:640  
ANSWERED ON:05.12.2003  
PHOTO IDENTITY CARDS  
PRABHA RAU

**Will the Minister of LAW AND JUSTICE be pleased to state:**

- (a) whether there has been any progress in providing Voters Identity Cards by the Election Commission during the last one year;
- (b) the percentage of electorate provided Identity Cards by the Election Commission so far, State-wise;
- (c) the total cost incurred thereon, State-wise;
- (d) the time by which all the voters are likely to be provided such cards and its use made mandatory;
- (e) whether the agencies engaged to take the photographs for the preparation of EPIC are absolutely blemished and do not reflect the originality of a person; and
- (f) if so, the steps taken by the Government to ensure that only efficient agencies are engaged which could produce better quality of photographs for EPICs?

**Answer**

MINISTER OF STATE FOR LAW AND JUSTICE (SHRI P.C. THOMAS)

- (a) to (f): The requisite information is being collected and will be laid on the Table of the House.